NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 13.02.2020</u> <u>NOTICE</u>

Take notice that the following matter listed on 14.02.2020 in the Court-III will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	Sivagnanam G. ILanahai.	Lzafeer Ahmad B.F	Anuj Tiwari
	(Ins) No. 1017 of	Vs.		
	2019	Wayne Burt Petro Chemicals		
	Part Heard	Pvt. Ltd.		

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